

F.No. 20-69/CPIO-NDCESTAT/2025
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-69/2025
Date: 01.09.2025

To

Mr. Anish Girish Chandra Shah
211, Advocates Chambers,
District Court, Dhule,
Maharashtra-424001

Sub: Information sought under Right to Information Act, 2005.

Sir,

With reference to your office's letter dated 19.08.2025 issued vide F.No. R-20011/118/2025-AAR-DoR, received in this office on 22.08.2025, the reply/information sought under RTI Registration No. DOREV/R/T/25/01326 dated 08.08.2025 is as under:-

Point 1:- CESTAT (Customs Excise And Service Tax Appellate Tribunal)

Act	State	Total Judges (Members)	Total financial stakes involved
Customs Act 1962	Central Government	32	Not Applicable

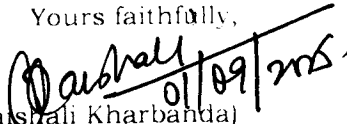
Point 2:- Total 32 posts are chaired as Tribunal Members under all acts.

Point 3:- Total 30 posts are filled up.

Point 4:- Only 2 posts are lying vacant in CESTAT.

Point 5:- One

Yours faithfully,


(Vanshali Kharbanda)
Technical Officer/ CPIO

Encl: as above

Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Shri P.V. Subba Rao, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi-110066 within 30 days.

Copy to:

1. Shri Kuldeep Chaudhary, CPIO & Under Secretary (Ad.IC), Ministry of Finance, Department of Revenue, New Delhi-110001.
- ✓ 2. Internal copy to Computer Section, for uploading.